possession of the Inner Line permits. Their travel documents showed that they were tourists. They were let off with a warning.

Written Answers

(c) The State Government is maintaining proper vigil at all check-posts and tightening security measures to prevent unauthorised entry into Nagaland.

DRAFT TREATY ON USE OF SEA BED

♦398. SHRI M. V. BHADRAM: SHRI YELLA REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the U.S. Government and the Soviet Government have submitted draft treaties on the use of sea bed at the Geneva Disarmament Conference;
- (b) if so, what are the main features of the drafts; and
- (c) what are India's views on the drafts submitted by the two countries?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Madam.

- (b) The texts of the two draft treaties are placed on the Table of the House. [See Appendix LXIX, Annexure No. 72].
- **■**(c) The Government are in favour of the sea bed and the ocean floor being used exclusively for peaceful purposes. disarmament aspects of this question are now under consideration.

DEPUTY CHIEF OF ARMY STAFF

- *399. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state :
- (a) whether there is any proposal under Government's consideration to appoint a Deputy Chief of Staff to serve as No. 2 in the land forces; and
- (b) whether it is proposed to appoint No. 2 officer for the Air Force and the Navy also?

THE MINISTER OF DEFENCE (SAR-DAR SWARAN SINGH): (a) and (b) In each of the three Services there is already a Vice-Chief who is a senior officer of the rank of Lt. General or equivalent. 2-24 R. S. /69

NORTH KOREAN BACKING FOR PAK STAND ON KASHMIR

to Questions

*400. SHRI M. SRINIVASA REDDY: SHRI Y. ADINARAYANA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the attention of the Government of India has been drawn to a report published in the Times of India dated June 10, 1969 (Delhi Edition) to the effect that the Government of North Korea backs Pakistan's stand on Kashmir; and
- (b) if so, the reaction of the Government of India thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes,

(b) This does not in any way alter the fact that the State of Jammu and Kashmir is an integral part of India even though a part of its territory is presently under the illegal occupation of Pakistan. This has been conveyed to the Government of Democratic People's Republic of Korea.

INDIAN SETTLERS IN BURMA

- •401. SARDAR HARCHARAN SINGH DUGAL: Will the Minister cf EXTERNAL AFFAIRS be pleased to state:
- (a) whether any dialogue has taken place recently between India and Burma to solve the problem of Indian settlers in that country and about the release of their assets which were confiscated by the Burmese Government as a result of nationalisation in that country some vears back; and
- (b) if so, the details of the discussions and that of the progress achieved so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) and (b) This matter was raised with the Burmese Government during the Prime Minister's recent visit to Burma. the Burmese Government assured us that they would endeavour their utmost to settle these outstanding questions sympathetically and expeditiously.

The grant of compensation to Indians in respect of their nationalised assets was also discussed between the officials of the Government of India and the Government

of Burma. In response to our request for an early decision on this issue the Burmese Government stated that they were working out an agreement on the subject which would be communicated to us shortly.

विदेशों में स्थित भारतीय दूतावासों के कर्मचारियों के वेतनमान तथा भन्ने

*402. श्री सूरज प्रसाद : क्या वंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) भारत के विदेश स्थित दूतावासों में काम करने वाले विभिन्न श्रेणी के भारतीय कर्म-चारियों के वेतनमान और भन्ते क्या हैं; और
- (ख) सम्बद्ध देशों के कर्मचारियों को सामान्यतः मिलने वाले वेतनमानों तथा भत्तों और वहां के भारतीय दूतावासों में काम करने वाले भारतीय कर्मचारियों को मिलने वाले वेतनमानों तथा भत्तों में क्या अन्तर है ?

T[PAY SCALES AND ALLOWANCES OF STAFF OF INDIAN EMBASSIES ABROAD

*402. SHRI SURAJ PRASAD : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) what are the scales of pay and allowances admissible to the different categories of the Indian staff working in the Indian Embassies abroad; and
- (b) what is the difference between the pay scales and allowances normally drawn by the employees of the countries concerned and the Indian staff serving at the Indian Embassies there.]

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह): (क) विदेशों में भारतीय मिशनों में काम करने वाले भारतीय आस्थानी कर्मचारियों के विभिन्न वर्गों के लिए स्वीकार्य बेतनमान संलग्न विवरण में दिए गए हैं। वेतन के अतिरिक्त उन कर्मचारियों को विदेशी भत्ता दिया जाता है, जो कर्मचारियों के वर्ग के अनुसार ही नहीं बदलता है, प्रत्युत स्थानीय जीवन स्तर के अनुसार, देश-देश में और समय-समय पर बदलता है। इसके अतिरिक्त सरकार उन्हें बच्चों का शिक्षण-भत्ता देती है और नि:शृलक सुसज्जित आवास, चिकित्सा सुविधा तथा स्थानांतरित होने पर और छुट्टी पर घर जाते समय यात्रा खर्च की व्यवस्था करती है ।

(ख) जबिक भारतीय आस्थानी कर्मचारियों के सम्बन्ध में उपर्युक्त भाग (क) में स्थिति बतला दी गई है, हमारे मिशन स्थानीय कर्म-चारियों के लिए जो शर्ते निर्धारित करते हैं, वे उन देशों में सरकार और राजनियक मिशनों हारा निर्धारित करते हैं, निर्धारित शर्तों के अनस्य हैं।

सामान्यतः स्थानीय कर्मचारियों के मूल वेतनमान भारतीय वेतन मानों से अधिक होते हैं, परन्तु सरकार स्थानीय कर्मचारियों की अपेक्षा भारतीय आस्थानी अधिकारियों पर अधिक खर्च करती है, क्योंकि वह भारतीय आस्थानी अधिकारियों को अतिरिक्त भत्ता और मुविधाएं प्रदान करती है और यह असमानता देश देश में भिन्न है।

विवरण

विदेश मंत्रालय में विभिन्न वर्गी/पदीं के बेतनमान

1. वर्ग I . 3,500 2. वर्ग II . 3,000 3. वर्ग IV . 2,500—125/2— 2,750 4. वर्ग V . 1,800—100— 2,000

6. अवर वेतनसान 400--400--500--भा०वि०से० 40--700--द०रो० (क) --30--1,000

7. वर्ग I भा० वि० 900—50—1,250 से० (ख)